(4)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PRINCIPAL BENCH, NEW DELHI.

OA.No.2054/94

Dated this the 7th of December, 1994.

Shri C.J. Roy, Hon. Member(J).

Mrs. S.K. Bhalla, W'o S.S. Bhalla, R'o 7, Dayanand Vihar, Vikas Marg, Delhi 110 092.

... Applicant

By Advocate: Shri S.S. Bhalla.

versus

- Lt. Governor of Delhi,
 Raj Niwas Marg,
 Delhi 110 054.
- The Director of Education, Directorate of Education, Old Secretariat, Delhi 110 054.

... Respondents

By Advocate: None.

O R D E R (Oral)

By Shri C.J. Roy.

Shri Tara Chand, Head Clerk, departmental representative for the respondents appears and produces across the bar, a cheque for Rs.1784/towards the payment of L.T.C. claim, as prayed for, by the applicant in the OA, in favour of Shri S.S. Bhalla, learned counsel for the applicant. The above cheque bears the No.114396 dated 29.11.94 drawn at State Bank of India, New Delhi and issued by the Pay and Account's Office of the respondents. He also files a letter dated 7.12.94 in this regard which is taken on record.

- 2. The learned counsel for the applicant after receiving the above cheque, makes an endorsement on the file. As per the endorsement, it is therefore ordered.
- 3. The file may, therefore, be closed as the OA is dismissed as having become infructuous.

(C.J. Roy)
Member(J)